पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री प्रकाश चन्द्र सेठी): (क) कलोल गैस क्षेत्र के उद्योग अनुबन्धित मात्राओं के अनुसार गैस प्राप्त कर रहे है, और यहां माना गया है कि यहां गैस का पूर्ण रूप से उपयोग कर रहे हैं। गत तीन वर्षों में इन प्रत्येक उद्योगों द्वारा प्राप्त की गई गैस का उद्योग-वार ब्यौरा नीचे दिया गया है।

(आंकड़े मिलियन एस० सी० एम० मे)

उद्योग का नाम	1977-78	1978-79	1979-80
1. इफ्को (मुक्त/सम्बद्ध गैस दोनो)	250.73	261.81	211.92
2 भारत विजय मिल्स	4.35	3.75	4.13
3. अहमदाबाद मैन्यूफैक्चरिंग एण्ड केलिको प्रिंटिंग वर्क्स	3.08	3.40	3.03
4. महेन्द्रा मिल्स	5.57	6.07	5.39
5. मेलामाइन फाइबर बोर्ड	0.41	0.44	0.54
6. मेट्रोवुड इंजीनियरिंग वर्क्स	0.36	0.41	0.44
7. नवजीवन मिल्स	2.36	4.38	3.76

(ख) कभी कभी उनकी तरफ से संचालन कारणों, अनुरक्षण/मरम्मत आदि के कारण उपभोक्ताओं द्वारा उनकी अनुबन्धित मात्राओं की अपेक्षा, कम मात्रा म गैस ली जाती है। तथापि, इस अल्पकालिक फालतू गैस के लिए नये उपभोक्ताओं में से किसी को देने के लिए वचन नही दिया जा सकता।

(ग) कलोल क्षेत्र के पांच उद्योगों के ब्यौरे नीचे दिये गये हैं जिनकी गैस की मांग पर विचार किया जाना है :—

क्रम सं० उद्योग का नाम	एस० सी० एम० डी० में मात्रा
1. मैसर्स नटवर लाल भूखाभाई	1,500
2. मैसर्स जयहिंद सर्विस	2,000
3. जी० आई० डी० सी०	10,000
4. भारत रोलिंग मिल्स	5,000
5. कलोल नगरपालिका	5,000

(घ) शेष उद्योगों को सप्लाई करने के लिए कलोल क्षेत्र में कोई फालतू गैस उपलब्ध नहीं है।

(ङ) इस समय, उत्तरी कादी गैस का कलोल लाकर इफ्को को सप्लाई करने का कोई प्रस्ताव नही है क्योंकि ओ० एन० जी० सी० उत्तर और दक्षिण कादी क्षेत्रों से कादी में स्थित जी० आई० डी० सी० उद्योगों को 71,500 एस० सी० एम० डी० गैस सप्लाई करेगा।

Illegal Coal Mines in Bihar and West Bengal

249. SHRI BASUDEB ACHARIA: Will the Minister of ENERGY be pleased to state:

(a) the number of illegal coal mines being operated in the State of Bihar and West Bengal; and

(b) the steps taken to stop the operation of these coal mines?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). The information is being collected and will be laid on the Table of the House.

Vacancy in Office of the Registrar of Companies, Bihar

250. SHRI RAMAVATAR SHASTRI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether there are any vacancies existing in the office of the Registrar of Companies, Bihar for the post of lower/upper division clerks;

(b) if so, what action has been taken to fill up the same and from what sources;

(c) whether appointment for the post of Bihar office will be made from the Calcutta office; and

(d) if so, why not from Bihar itself?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b). There is no vacant post of Lower Division Clerk or Upper Division Clerk in the Office of the Registrar of Companies, Bihar except for a short term vacancy of a post of Lower Division Clerk due to *ad-hoc* appointment of a Lower Division Clerk as Upper Division Clerk.

(c) and (d). The posts of Lower Division Clerks in the Offices of the Registrars of Companies are filled up through the Staff Selection Commission, Eastern Region. The posts of Upper Division Clerks in the region are filled up by promotion from amongst all the eligible Lower Division Clerks in the region.

Proposal to extend Satellite Television relaying system to remote areas

251. SHRI P. NAMGYAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) The names of areas which are connected with Satellite Television relaying system;

(b) whether Government propose to extend this facility to other remote areas of the country like Ladakh in Jammu and Kashmir, Lahaul-Spiti and Kinnaur in Himachal Pradesh, Arunachal Pradesh and Andaman and Nicobar Islands; and

(c) if reply to (a) above be in the affirmative, when and if the reply be in negative, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI KUMUD JOSHI): (a) to (c). The Indian National Satellite (INSAT) is expected to be launched in early 1982. Proposals for utilisation of INSAT for TV coverage are under consideration on the basis of the recommendations made by an inter-Departmental Working Group. The areas that would be covered through INSAT would depend on the approval of plan, availaibility of resources and relative priorities.

Electrification of Villages

252. SHRI CHITTA MAHATA: Will the Minister of ENERGY be pleased to state:

(a) the number of villages in the country which have not been electrified; and

(b) by when these villages would be electrified?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) According to latest reports, as on 31st August, 1980, the number of villages which had not been electrified was 3,19,629.